## ANNEXURE

List of Creditors of Swapnil Promoters and Developers Private Limited

Summary of List of claims as on February 6, 2024

Drawn for claims up to February 1, 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)

Regulations, 2016

		Summary of claims received		Summary of claims admitted					Details in	Remarks,
Sr.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till February 1, 2024
2	Unsecured financial creditors belonging to any class of creditors	3	1,64,91,800	0	0	0	1,64,91,800	0	2	Annexure - 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	46,72,05,381	2	46,68,73,807	0	3,31,574	0	3	Annexure - 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	22,18,135	1	22,18,135	0	0	0	4	Annexure - 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till February 1, 2024
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till February 1, 2024
7	Operational creditors (Government Dues)	1	11,61,772	0	0	0	11,61,772	0	7	Annexure - 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	39,36,986	0	39,36,986	0	0	0	8	Annexure - 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1,10,89,195	1	0	0	1,10,89,195	0	9	Annexure -9
	Total	8	50,21,03,269	4	47,30,28,928	0	2,90,74,341	-		

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